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MINISTRY OF HEALTH AND FAMILY WELFARE

(Food Safety and Standards Authority of India)

CORRIGENDA

New Delhi, the 21st December, 2011

F. No. 3/15015/30/2011.—In the notification of the Food Safety and Standards Authority of India, published in the Gazette of India, at pages 1-53 of Food Safety and Standards (Packaging and Labeling) Regulations, 2011, Extraordinary, Part III, Section 4, *vide* notification number 2-15015/30/2010, dated the 1st August, 2011,—

1. Page 31,—
 - (a) line 22, *for* “Every container” *read* “Every bottle”.
 - (b) line 41, *for* “good grade” *read* “food grade”.
2. Page 33, line 16, *for* “All Crystallized fruit” *read* “All Candied, Crystallized and Glazed fruit or Vegetables or Rhizome or Fruit peel”.
3. Page 34,—
 - (a) line 7, *for* “and fat in gram (g) or ml”, substitute ‘and fat in gram (g)’.
 - (b) line 43 and 44 *for* “or disease, risk reduction claim” *read* “or disease risk reduction claim”.
4. Page 36, line 19 *for* “NATURAL COLOUR(S)” *read* “NATURAL COLOUR(S)”.
5. Page 40, line 13, *for* required under 2.4” *read* “required under 2.4.4 and 2.4.5”.
6. Page 43,—
 - (a) line 2, *for* “Total milk fat content percent by weight.....” *read* “Total fat content.....percent by weight”.
 - (b) line 6 and 7, *for* “Date of packing.....” *read* “date of packing.....” “Per cent by weight.....”.
 - (c) line 8 *for* “Milk Fat Content.....” *read* “Milk Fat Content.....Per cent by weight”.
 - (d) line 9 *for* “Total Milk Fat Content Per cent by weight.....” *read* “Total Fat Content.....Per cent by weight”.
 - (e) line 13, *for* “Total Fat Content Per cent by weight.....” *read* “Total Fat Content.....Percent by weight”.

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7. Page 44, line 29, for "(Evaporated Milk) (This tin contains the equivalent) of (x).....litres of toned milk" read "(Evaporated Milk) This tin contains the equivalent of (x).....litres of toned milk".

8. Page 47, line 21, for "This package of (name of the food contains added).....MONOSODIUM GLUTAMATE" read "This package of.....(Name of the food) contains added MONOSODIUM GLUTAMATE".

9. Page 48, line 31 to 36 for,

" This.....(Name of food) contains.....Contains an admixture of Aspartame (Methyl Ester and Acesulfame Potassium. Not recommended for children.

(a) *Quantity of sugar added.....gm/100gm,

(b) No sugar added in product.

* Not for Phenylketoneuricss (if Aspartame is added)

*Strike out whatever is not applicable."

read

" This.....(Name of food) contains.....an admixture of Aspartame (Methyl Ester) and Acesulfame Potassium. Not recommended for children.

(a) *Quantity of sugar added.....gm/100gm,

(b) *No sugar added in product.

(c) Not for Phenylketoneuricss (if Aspartame is added)

*Strike out whatever is not applicable."

10. Page 49, line 2, for "Regulation 3.1.2 (1) of Food Safety and Standards (Food Product Standards and Food Additives) Regulation, 2011" read "Regulation 3.1.3 (1) of Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011".

11. Page 51,—

(a) line 23 and 24 for "ADDED (NAME OF THE FRUIT) FLAVOUR" read "(NAME OF THE FRUIT) FLAVOURED".

(b) line 31 and 32 for "contain not less than 40 mgms" read "contain not less than 40 mg".

12. Page 52,—

(a) line 14, for "regulation 2.2.2 (4)" read "regulation 2.2.2 (3)".

(b) line 21, for "wholesale packages" read "multi piece packages".

(c) line 21, for "list of ingredients." read "list of ingredients, nutritional information".

V.N. GAUR, Chief Executive Officer

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